

(c) whether Government take the guarantee for the full safety of the life and properties of the Kashmiri Hindus, if so, the details of the safety measures to be taken in this regard; and

(d) whether Government propose to give second thought on these orders and allow the migrants to seek shelter outside J & K for their safety?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) No, Sir.

(b) Does not arise.

(c) and (d). State Government are taking steps to improve the security environment with the help of additional forces provided by the Central Government. Measures have been also taken to provide shelter and other facilities to needy families who have migrated to Jammu and to places outside Jammu & Kashmir.

#### **Bombay-Goa National Highway**

\*976. SHRI VAMANRAO MAHADIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Bombay-Goa National Highway was blocked a number of times due to landslides in hill region causing loss of lives and property;

(b) if so, the remedial steps proposed to be taken in this regard;

(c) whether there is any proposal for development of an alternative highway along the Bombay-Goa coast line for safety of transport and communication; and

(d) if so, the stage at which the proposal stands at President?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir. Bombay-Goa National Highway gets blocked sometimes during monsoon season in hilly regions in the State of Maharashtra. Loss of one human life only in the year 1988 has been reported on account of land-slide.

(b) Remedial measures such as construction of retaining walls, breast walls, plantation of trees and shrubs along the hills side slopes, benching, etc. are resorted to.

(c) No, Sir.

(d) Does not arise.

#### **Amendment to definition of Dowry Deaths and Injuries**

\*979. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to amend the definition of Dowry Deaths and Injuries relating to dowry offences by bringing them equal to murder and attempt to murder respectively as defined in sections 302 and 307 of the IPC; and

(b) if so, the detail in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) No, Sir.

(b) Does not arise.

[*Translation*]

#### **Government Land to the Heirs of Securitymen Killed in Kashmir**

\*980. SHRI R.L.P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state: